

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/109/2017

NAME OF THE PETITIONER(S) : G.S RAJESH

NAME OF THE RESPONDENT(S) : MARS CONSORTIUM INFRA PVT LTD & 5

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

S. A. Sankar Bala

Petitioner

DA-7A

ORDER

Counsel for the Petitioner present. No representation on behalf of the Respondent. Counsel for the Petitioner submitted that final report has not been submitted by the Chartered Accountant. The Petitioner is directed to contact the Chartered Accountant in order to expedite the submission of the final report. Put up on 27.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)